

**Government on the import of defective machines?**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGILSREEDHARAN): (a) to (e). The information is being collected.

**Licences for Import and Distribution of Photosensitive Material**

10586. SHRI D.M. PUTTE GOWDA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Delhi Professional Photographer's Association has urged Government to end the practice of licensing for import and distribution of photosensitive material;

(b) if so, the reaction of Government thereto and whether Government propose to delicense the import and distribution of photosensitive material; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGILSREEDHARAN): (a) Yes, Sir.

(b) and (c). In view of indigenous availability special types of X-ray films viz. (1) Lo-Dose Mammographic films; (2) Massminiature films; (3) Special types of X-ray films used for changers; and (4) X-ray films for Cat-Scanners have been shifted from the Open General Licence to the Limited Permissible List in the Import and Export Policy for 1990-93 on the basis of recommendation by a Committee of Eminent Radiologists constituted under the chairmanship of the Deputy Director General of Health Services. Other types of photosensitive materials are allowed for import under Open General Licence.

**Indirect Taxes under Disputes**

10587. SHRI DHARMESH PRASAD VARMA: Will the Minister of FINANCE be pleased to state:

(a) whether a huge amount of indirect taxes and particularly Control Excise duties is under dispute; and

(b) if so, whether Government propose to create a forum on the pattern of the Settlement Commission to entertain matters relating to indirect taxes?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) A proposal is under consideration at the preliminary stage.

**Setting up of Radio Stations in Punjab During Seventh Plan**

10588. SHRI KAMAL CHAUDHRY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Radio Stations with location thereof set up by Government in Punjab during the Seventh Five Year Plan;

(b) whether Government have any proposal to set up new Radio stations in Punjab during the Eighth Plan; and

(c) if so, the names of the places identified for their location?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No new radio station has been commissioned in the State of Punjab during the Seventh Five Year Plan. However, the approved Seventh Plan of AIR has schemes for setting up new radio stations at